

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP No. 120/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kalawati Purohit & Anr. -Vs- Purohit Hotels Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. S. K. Acharya, Adv.

For Respondent (s)

Mr. S. S. Das, Sr. Adv.

Ms. Aishwarya Ray, Adv.

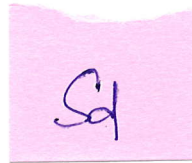
Ms. Sobhna Das, Adv.

Ms. Shalaka Das, Adv.

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ORDER

Ld. Counsel Mr. S. K. Acharya for the petitioner. Ld. Sr. Counsel Mr. S. S. Das, appearing. It is represented that settlement talks are on progress and both sides requested time to report settlement. Matter is adjourned for reporting settlement on 05.03.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)